

No. A-11011/16/2017-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Custom

HUDCO Vishala Building, Bhikaji Cama Place,
New Delhi, Dated 12 June, 2017.

To,

Shri Binod Kumar,
B 103, Jamuna Niwas, Near Krishna Apartment,
Boring Road, Patna -800 001 (Bihar).

Subject: Information sought under RTI Act, 2005.

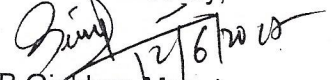
Sir,

Reference is invited to your online RTI application dated 11.05.2017 (Regn: No.CBECE/R/2017/80411), received on **29.05.2017**, on transfer under Section 6(3) of RTI Act, 2005 by Under Secretary(CX-9) & CPIO, on the subject mentioned above and to inform that no part of the information sought by you in your RTI application is available with the undersigned. However, it might be scattered with all CPIOs of Commissionerates/ Directorates under Cbec.

2. Since it is scattered with more than one other public authorities, as per RTI's guidelines, you are advised to make separate applications to the concerned public authorities under Commissionerates/Directorates of CBEC. You may visit CBEC's website -cbec.gov.in → **other contact details** → **related Departments** for details of the concerned public authorities.

3. Your Appeal under Section 19(1) of RTI Act, 2005 lies with -Shri Amarjit Singh, Director(Ad.IV), CBEC, Department of Revenue, 6th Floor, HUDCO Vishala Building, Bhikaji Cama Place, R.K. Puram, New Delhi-110066(Tel.No.011-26162694).

Yours faithfully,



(B. Ginkhan Mang)

CPIO/Under Secretary to the Govt. of India
Tel.No. - 011-26162673

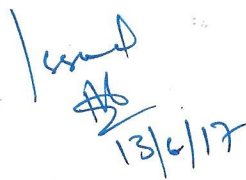
Copy to: 1. Under Secretary(CX-9)/CPIO, CBEC, Deptt.of Revenue, w.r.t. their reference No.295/1/2017-CX-9 dated 16.05.2017.

2. Webmaster, CBEC for uploading the reply on CBEC's website.



(B. Ginkhan Mang)

CPIO/Under Secretary to the Govt. of India


13/6/17